

No.A-22020/02/2014-Admn.IV(LA)

Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi.
Dated:- 28th September, 2016

CIRCULAR

One vacancy of Section Officer in Branch Secretariat, Bengaluru of Department of Legal Affairs is likely to arise shortly on account of selection of Shri Jay Prakash U., Section Officer for the post of Deputy Director of Administration in Prasar Bharti on deputation basis.

2. All Section Officers of CSS Cadre of Ministry of Law and Justice (Department of Legal Affairs and Legislative Department) are requested to furnish their willingness for posting in Branch Secretariat, Bengaluru latest by 10th October, 2016.

Bhakti Lal
28/9/16
(Bhakti Lal)

Under Secretary to the Govt. of India

Copy to:-

1. Admn.I(LA)/II(LA)/III(LA)/Cash (LA)/Judicial/Notary/Implementation.
2. The Deputy Secretary (Admn.), Legislative Department with a request to circulate the above post amongst the concerned officers posted in Legislative Department.
3. The In-charge, Branch Secretariat, Mumbai/Kolkata/Chennai/Bengaluru.
4. The Under Secretary, Law Commission of India.
5. The Section Officer, Central Agency Section.

R Kumar
(Ram Kumar)
Section Officer